

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3366

ANSWERED ON:17.03.2015

CRIMINAL CASES

Bhatt Smt.Ranjanben;Diwakar Shri Rajesh Kumar;George Shri (Adv.) Joice

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether various crimes and criminal cases are on the rise in the country;

(b) if so, the total number of crime and criminal cases reported, guilty arrested/ convicted, conviction rate achieved, cases solved/unsolved and the steps taken to solve all the cases during each of the last three years and the current year, crime and State-wise including Uttar Pradesh;

(c) whether the Government proposes to adopt zero tolerance towards crimes in the country; and

(d) if so, the details thereof and the steps being taken in this regard along with advisories/guidelines issued to the States in this regard including Uttar Pradesh?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): The data of the various crimes under IPC during 2011-2013 is given at the Annexure.

'Police' and 'Public Order' are the State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of L.S.U.S.Q.NO. 3366 FOR 17.03.2015 prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention towards improving the administration of criminal justice system and taking such measures as are necessary for prevention and control of crime. In this regard the Ministry of Home Affairs has issued various Advisories on Crime against children, Prevention, Registration, Investigation and Prosecution of Crime Preventing & Combating, Cyber Crime, trafficking etc. The Advisories are available on the Ministry of Home Affairs' website link: <http://mha.nic.in>.